OFFICE ORDER

With the approval of the Competent Authority, the following transfers/postings are hereby ordered effective from the actual date of operationalization of ROC (Andhra Pradesh) from Vijayawada:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of officer</th>
<th>Present posting</th>
<th>Posted as</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Denning K. Babu</td>
<td>DROC, O/o ROC, Hyderabad</td>
<td>ROC, Andhra Pradesh at Vijayawada (by transferring one post of STS in ICLS Cadre from O/o ROC, Hyderabad to ROC, Andhra Pradesh)</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Sai Shankar Landa</td>
<td>Asst. Director O/o RD (SER), Hyderabad</td>
<td>AROC, O/o ROC, Andhra Pradesh at Vijayawada (by transferring one post of JTS in ICLS Cadre from O/o RD(SER), Hyderabad to ROC, Andhra Pradesh)</td>
</tr>
</tbody>
</table>

2. The requisite Gazette notification for establishment of office of ROC, Andhra Pradesh at Vijayawada, along with its jurisdiction, will be issued separately by the Policy Section, MCA.

(Ravi Vazirani)
Under Secretary to the Government of India

To,
1. Officers concerned
2. PS to Hon’ble CAM/ MoS, CA
3. O/o Secretary/ AS/ DGCoA/ JS (AA)/ J5 (K)/ J5 (GKS)/ J5 (AC)/ EA/ DDG/ DII/ Dir (Legal & Prosecution)
4. Regional Director (SER), Hyderabad- With a request to take all requisite actions for operationalizing the newly established office.
5. ROC, Hyderabad
6. PAO, MCA, Chennai
7. Vigilance Section/ APAR Cell/ E-Governance Cell/ Policy Section, MCA
8. Personal file/ service book of the officers concerned
9. Guard file-2018